

The monthly remuneration including system of compensation as provided in its regulation

The monthly remuneration of CIC/ IC's is as under:

Sr. No.	Designation	Pay (Fixed)
1	Chief Information Commissioner	As per section 5(1) of “The Right to Information (Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner and State Information Commissioners in the State Information Commission) Rules, 2019”.
2	Information Commissioners	As per section 5(2) of “The Right to Information (Term of Office, Salaries, Allowances and Other Terms and Conditions of Service of Chief Information Commissioner, Information Commissioners in the Central Information Commission, State Chief Information Commissioner and State Information Commissioners in the State Information Commission) Rules, 2019”.

The monthly remuneration of regular officers/staff of CIC is fixed as per 7th CPC is as under:

Sr. No.	Designation of the Posts		Pay Level as per 7 th CPC
1.	Secretary, CIC		Level-15
2.	Additional Secretary, CIC		Level-14
3.	Joint Secretary		Level-13
4.	Registrar		Level-13
5.	Director		Level-12
6.	Sr. Principal Private Secretary		Level-12
7.	Deputy Secretary		Level-11
8.	Principal Private Secretary		Level-11
9.	Section Officer		Level-8
10.	Private Secretary		Level-8
11.	Assistant Section Officer		Level-7
12.	Personal Assistant		Level-7
13.	ALIO		Level-8
14.	Steno Grade 'D'		Level-4
15.	Senior Assistant		Level-4
16.	Staff Car Driver	Special Grade	Level-6
		Grade-I	Level -5
		Grade-II	Level-4
		Ordinary Grade	Level -2
17.	Multi-Tasking Staff		Level-1

- The system of compensation is based on the government decision on the recommendations of the pay commission as stipulated in CCS (Revised Pay) rules. The link is as under:

<https://doe.gov.in/seventh-central-pay-commission-revised-pay-rules-2016>